

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 12th August, 2022

NO. HC.VII-122/2018(Pt.)/5976/A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all the Judicial Officers of Assam to participate in the "***1 (One) day eCourts Programme (ECT_16_2022) on Electronic Case Management Tools (ECMT) & Updated features of CIS***" in phases on **16-08-2022, 17-08-2022, 18-08-2022** and **20-08-2022**, after Court hours.

NO. HC.VII-122/2018(Pt.)/5977/A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the **Master Trainer Judicial Officers** of Assam as **Resource Persons** to conduct the "***1 (One) day eCourts Programme (ECT_16_2022) on Electronic Case Management Tools (ECMT) & Updated features of CIS***" for all the Judicial Officers of Assam in phases on **16-08-2022, 17-08-2022, 18-08-2022** and **20-08-2022**, after Court hours.

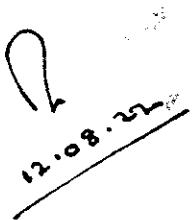
The topic of the aforesaid training and the list of nominated Master Trainer Judicial Officers of Assam and the names of District wherein training will be conducted by Master Trainer Judicial Officers of Assam are enclosed with this Notification.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-122/2018(Pt.)/5978-6004/A **Dated: 12-08-2022**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.



12.08.22

[The Master Trainer Judicial Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period at the districts outside their Head Quarter& (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri.

(He/She is requested to inform all the Judicial Officers, Resource Persons and the System Officers/System Assistants under his/her control about this Notification and make necessary arrangements for smooth conduct of the training programme).

7. The Secretary, Gauhati High Court Legal Services Committee.
8. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Silchar.
9. The Member, MACT, Kamrup, Amingaon / Cachar, Silchar / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri / Barpeta.
10. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
11. The Special Judge-cum-Judge, Designated Court, Assam.
12. The Special Judge, Assam.
13. The Special Judge, NDPS Court, Guwahati, Assam.
14. The Special Judge, CBI & NIA, Guwahati, Assam.
15. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3, Guwahati, Assam.


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16. The Principal Judge, Family Court, Kamrup (M) No. 1/ No. 2 & No. 3/
Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.

***(He/She is requested to inform all the Judicial Officers of
the respective Court about this Notification)***

17. The Member Secretary, Assam State Legal Services Authority.

***(He/She is requested to inform all the Judicial Officers of
State Legal Services Authority and District Legal Services
Authority about this Notification)***

18. The Joint Registrar (Judl./PM&P), Gauhati High Court, Guwahati.

19. The Chief Judicial Magistrate,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo /
Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao /
Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup /
Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon /
Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar /
Tinsukia / Udalguri.

***(He/She is requested to inform all the Judicial Officers,
Resource Persons and the System Officers/System Assistants
under his/her control about this Notification).***

20. The Joint Registrar (Finance), Gauhati High Court, Guwahati.

21. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in
the official website of the Gauhati High Court, Guwahati).***

22. The Administrative Officer, Judicial Academy, Assam with a **request to
place the Notification before the Hon'ble Director, Judicial
Academy.**

23. The System Officers/System Assistants,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo /
Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao /
Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup /
Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon /
Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar /
Tinsukia / Udalguri.

***(The System Officers/System Assistants are directed to
make necessary arrangement for Electronic Tools, V.C.***


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Application etc., as per requirement for the training in their respective District).

24. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
25. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.
26. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Toppo
12.08.22

REGISTRAR (JUDICIAL)

List of Master Trainer Judicial Officers of Assam

Sl. No.	Name of the Officer	Designation and Place of Posting of Master Trainer Judicial Officer	Training to be conducted in the following district on the following dates
1.	Shri Kiran Lal Baishnab	Civil Judge & Asstt. Sessions Judge, Hailakandi	16.08.2022- Hailakandi
			18-08- 2022- Cachar
			20.08.2022- Karimganj
2.	Shri Satyajit Karmakar	Secretary, District Legal Service Authority, South Salmara, Mankachar	16.08.2022- South Salmara, Mankachar
			17.08.2022- Goalpara
3.	Shri Chaturjya Prasad Talukdar	Secretary, District Legal Services Authority, Kamrup (M), Guwahati	16.08.2022- Kamrup (M), Guwahati (District & Sessions Judge Complex)
			18.08.2022- Dima Hasao
			20.08.2022- Karbi-Anglong
4.	Shri Anup Khanal	Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur	16.08.2022- Lakhimpur
			18.08.2022- Dhemaji
			20.08.2022- Majuli
5.	Shri Debasish Kashyap	Addl. Chief Judicial Magistrate, Barpeta	16.08.2022- Barpeta
			17.08.2022- Bajali
			20.08.2022- Baksa
6.	Shri Sundeep Kashyap Das	Sub-Divisional Judicial Magistrate (M), Margherita	16.08.2022- Tinsukia
7.	Shri Navneet Kashyap	Munsiff No. 2, Kamrup (M), Guwahati	16.08.2022- Morigaon
			18.08.2022- Hojai
			20.08.2022- Nagaon

List of Master Trainer Judicial Officers of Assam

Sl. No.	Name of the Officer	Designation and Place of Posting of Master Trainer Judicial Officer	Training to be conducted in the following district on the following dates
8.	Shri Tarkeshwer Sinha	Munsiff-cum-Judicial Magistrate, Naharkatia	16.08.2022- Dibrugarh
			18.08.2022- Charaideo
			20.08.2022- Sivasagar
9.	Shri Saptarshi Das	Munsiff-cum-Judicial Magistrate 1 st Class, Bokakhat	18.08.2022-Sonitpur, Tezpur
			20.08.2022 - Biswanath
10.	SmtiPrateeksha Mohan	Munsiff No. 1, Dhubri	16.08.2022- Dhubri
11.	Shri Raj SekharDuara	Judicial Magistrate 1 st Class, Darrang, Mangaldoi	16.08.2022- Darrang
			17.08.2022- Udalguri
12.	Shri PallabBordoloi	Munsiff, Bongaigaon	16.08.2022- Bongaigaon
			17.08.2022- Chirang
			20.08.2022- Kokrajhar
13.	SmtiTintina Devi Hazarika	Munsiff No. 2-cum-Judicial Magistrate 1 st Class, Golaghat	16.08.2022- Golaghat
			18.08.2022- Jorhat
14.	SmtiMayurakshi Roy Medhi	Munsiff, Rangia	16.08.2022- Rangia
			17.08.2022- Kamrup
			20.08.2022- Nalbari



JUDICIAL ACADEMY, ASSAM
ECOURTS PROGRAMME FOR JUDICIAL OFFICERS
(ECT_16_2022)

Date: 16.08.2022, 17.08.2022, 18.08.2022 & 20.08.2022

SCHEDULE

Resource Person: Master Trainer Judicial Officers

Topic
<ul style="list-style-type: none">❖ Electronic Case Management Tools for general public<ul style="list-style-type: none">➤ eCourts related Websites.➤ eCommittee website➤ NJDG eCourts services➤ District Court Websites
<ul style="list-style-type: none">❖ Service Delivery in Court Complexes and maintenance<ul style="list-style-type: none">➤ eSewa Kendra➤ Kiosks➤ Digital Display Boards➤ Online certified copies
<ul style="list-style-type: none">❖ How to scan the document and make PDF❖ Making accessible PDFs❖ Uploading documents
<ul style="list-style-type: none">❖ Q Menu, Dash Board❖ Query Search (Search Pending Cases, Disposed Cases OR Both)❖ Configure Establishment❖ Filing of Case❖ Proceeding Correction❖ Objections and Scrutiny❖ Registration❖ Urgent Case❖ Case Proceedings❖ Bulk Proceedings, Bulk Disposal❖ Process Generation❖ Linking and Grouping of Cases — Introduction❖ Delay Status❖ Lok Adalat❖ Charge Sheet / Summary❖ Various Reports❖ New NJDG❖ NSTEP❖ JUSTIS Mobile Application❖ E-filing, E-Pay